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Government of India
Ministry of Law and Justice
Department of Legal Affairs

Shastri Bhawan, New Delhi,
Dated the 15th March, 2016

NOTIFICATION

No.A-45012/3/2015-Admn.III (LA): The President is pleased to appoint Dr. Justice Balbir Singh Chauhan, retired Judge, Supreme Court of India, as Chairperson of the 21st Law Commission of India with effect from the afternoon of 15th March, 2016 and upto 31st August, 2018 i.e. till the end of the term of the 21st Law Commission of India.



(D. Bhardwaj)

Additional Secretary to the Government of India

To

The Manager,
Government of India Press,
Mayapuri,
New Delhi.